

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 21 of 2010
IA No. 27 of 2010

Dated: 9th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Haryana Vidyut Prasaran Nigam Ltd. ... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Neeraj Kr. Jain

ORDER

Post before the other Bench where Hon'ble Mr. Rakesh
Nath is not a Member on **16.03.2010.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson